

along with the Accounts and the Report thereon.

(ix) Report on the working and activities of the Syndicate Bank for the year ended the 31st December, 1971 along with the Accounts and the Auditor's Report thereon.

(x) Report on the working and activities of the Union Bank of India for the year ended the 31st December, 1971 along with the Accounts and the Auditor's Report thereon.

(xi) Report on the working and activities of the Allahabad Bank for the year ended the 31st December, 1971 along with the Accounts and the Auditor's Report thereon.

(xii) Report on the working and activities of the Indian Bank for the year ended the 31st December 1971 along with the Accounts and the Auditor's Report thereon.

(xiii) Report on the working and activities of the Bank of Maharashtra for the year ended the 31st December 1971 along with the Accounts and the Auditor's Report thereon.

(xiv) Report on the working and activities of the Indian Overseas Bank for the year ended the 31st December, 1971 along with the Accounts and the Auditor's Report thereon. [*Placed in Library see No. LT-3172/72*]

(2) A copy of the Report (Hindi and English versions) on the working of the Deposit Insurance Corporation, Bombay, for the year ended the 31st December, 1972 along with the Auditor Accounts, under sub-section (2) of section 32 of the Deposit Insurance Corporation Act, 1961. [*Placed in Library see No. LT-3173/72*]

(3) A statement (Hindi and English versions) indicating the result of Central Government Market Borrowings during 1972-73. [*Placed in Library see No. LT-3174/72*]

#### STATEMENT ON FLOOD SITUATION

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B.N. KUREEL) : On behalf of Dr. K.L. RAO, I beg to lay on the Table a statement on the flood situation in the country. [*Placed in Library see No. LT-3175/72*]

ANNUAL REPORT OF FOOD CORPORATION OF INDIA 1970-71, AND REVISED AND ANNUAL REPORT OF STATE FARMS CORPORATION OF INDIA LTD. 1970-71.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : On behalf of Shri Annasahib P. Sinde,

I beg to lay on the Table

(1) A copy of the Annual Report (Hindi and English versions) of the Food Corporation of India for the year 1970-71 along with the Audited Accounts, under sub-section (2) of section 35 of the Food Corporations Act, 1964. [*Placed in Library see No. LT-3176/72*]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (i) of section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the State Farms Corporation of India Limited, New Delhi, for the period from 1st July, 1970 to 30th June, 1971

(ii) Annual Report on the State Farms Corporation of India Limited, New Delhi, for the period from 1st July, 1970 to 30th June, 1971 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library see No. LT-3171/72*]

ANNUAL REPORT OF PERMANENT INDUS COMMISSION

SHRI B.N. KUREEL : I beg to lay on the Table a copy (Hindi and English ver-

sions) of the Annual Report of the Permanent Indus Commission for the year ended the 31st March, 1972). [Placed in Library see No. TL-3178/72]

13.09 hrs

**Supreme Court (Enlargement of Criminal Appellate Jurisdiction) Amendment Bill**

SECRETARY : I beg to lay on the Table of the House the Supreme Court Enlargement of Criminal Appellate Jurisdiction) Amendment Bill, 1972 as passed by Rajya Sabha on the 3rd June, 1972.

**ASSENT TO BILLS**

SECRETARY : I beg to lay on the Table nine Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 31st May, 1972 :—

- (1) The Departmental Inquiries (Enforcement of Attendance of Witnesses and Production of Documents) Bill, 1972.
- (2) The Drugs and Cosmetics (Amendment) Bill, 1972.
- (3) The Architects Bill, 1972.
- (4) The Maternity Benefit (Amendment) Bill, 1972.
- (5) The Cantonments (Extension of Rent Control Laws) Amendment Bill, 1972.
- (6) The Secunderabad and Aurangabad Cantonments House Rent Control Law (Repeal) Bill, 1972.
- (7) The Prevention of Food Adulteration (Extension to Kohima and Mokokchung Districts) Bill, 1972.
- (8) The Taxation Laws (Extension to Jammu and Kashmir, Bill, 1972.
- (9) The Hire-purchase Bill, 1972.

I also lay on the Table copies duly authenticated by the Secretary of Rajya Sabha, of the following ten Bills passed by the Houses of Parliament during the

last session and assented to since a report was last made to the House on the 31st May, 1972 : —

- (1) The General Insurance (Emergency Provisions) Amendment Bill, 1972.
- (2) The National Service Bill, 1972.
- (3) The Constitution (Twenty-ninth Amendment) Bill, 1972.
- (4) The Salaries and Allowances of Member of Parliament (Amendment) bill 1972.
- (5) The Delhi Lands (restrictions on Transfer) Bill 1972.
- (6) The Criminal Law (Amendment) Bill, 1972.
- (7) The Industrial Disputes (Amendment) Bill, 1972.
- (8) The University Grants Commission (Amendment) Bill 1972.
- (9) The Aligarh Muslim University (Amendment) Bill, 1972.
- (10) The Delhi Co-operative Societies Bill, 1972.

13.10 hrs

**RESIGNATION OF MEMBER**

(Shri S.M. Krishna)

MR. SPEAKER : I have to inform the House that Shri S.M. Krishna, an elected Member of Lok Sabha from Mandya Constituency of Mysore, has resigned his seat in Lok Sabha with effect from the 23rd June, 1972.

**GENERAL INSURANCE BUSINESS (NATIONALISATION) BILL**

**EXTENSION OF TIME FOR PRESENTATION OF REPORT OF JOINT COMMITTEE**

**SHRI DARBARA SINGH (Hosiharpur):**  
Sir, I beg to move :

"That this House do extend upto the 21st August, 1972 the time appointed for the presentation of the Report of the joint Committee on the Bill to provide for the acquisition and transfer of shares